अर्र राजीव

Declaration of Assets and Liabilities

I, RUF	OU HEMB	RAM , son	/dau	ighter/wife of	entitie-monomical and money	
52	Vehre	helonging	to	BIHAR	LEUTISLATIVE.	ASSEMBL

service and presently working as ______ASSISTANT MARSHAL give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependent-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(1)	Cash	30,000	BUDHINA	是 —	SHUBHAM SOCO TORES	/
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	100000 20I	20,000	_	2000	<u>-</u>
(iii)	Bonds, Debentures and Shares In companies					
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Lic 15000 Yearly			LIC 17000 Yearly	
(v)	Motor Vehicles (details of make, etc.)			-		
(vi)	Jewellery (give details of weight and value)	01010 160 g 8 Lakks	Silver 2008 1 Lakhe			
(vli)	Other assets, such as values of claims / interests			A.M. 1997		The state of the s

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets B.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	have to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value		8 EKAD 2 Her Vill-Ar cham Dist-	mbalan — dan'	Name and the state of the state	
(0)	Non-Agricultural Land - Location(s)					
	- Survey number(s) - Extent (Total measurement) -Current market value			and a second		
(Hi)	Buildings (Commercial and residential)					
	Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
v)	Others (such as interest in property)				, and the state of	

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI Personal Lore	800000 =	
1-7	(II) Loans from financial institutions	and the second second section of the second		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation			
	(b) dues to departments dealing with supply of water		and data	
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ABAPH 5778D	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		the second district of
	(III) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. <u>Personal Detail</u>	
GPF/CPF/PRAN No. :-	PTS/BLA - 36
Gender :-	F (M/F)
Date of Birth	0 9 0 7 1 9 6 9 (DD/MM/YYYY)
Class/Group :-	(A/B/C)
Cadre :-	Bilingo Legislative Assembly
	(Full Name e.g. B.A.SBihar Administrative Service,
4	B.S.S Bihar Secretariat Service etc.)
dome District :-	Banka:
I hereby declare knowledge and belief.	that the above details are true to the best of my
	रक्प हेम्प्रम
	Signature
	Name of Employee: RUPU HEMBRAM
Place: Patma	Designation: ASSISTANT MARSHAL
Mage:	Department: BIHAR VIDHAN SABHA,
Date: 14/2/29	Department: PATNA

Nobe:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

रुपु हेन्छम 14/02/2022